



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,28th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6388/2018</a>	MAINUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, SEC. EDU.
2	<a href="#">WP(C)/7730/2018</a>	SANJIB BHATTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. C K NATH MR. M DEWAN	GA, ASSAM
3	<a href="#">WP(C)/4918/2019</a>	JALAL UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. S K NARGIS MS. N DAS MS. A MESEN	SC, SEC. EDU.
4	<a href="#">WP(C)/6553/2019</a>	ARATI DEB AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R P SARMAH MR. A R TAHBILDAR MS N DAIMARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	<a href="#">CRL.A(J)/128/2022</a> 2 Y 5 M 16 D :	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/795/2022</a> <b>in</b> <a href="#">CRL.A(J)/128/2022</a>	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
6	<a href="#">WP(C)/2600/2022</a>	MUSST NURJAHAN AKTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
7	<a href="#">WP(C)/2759/2022</a>	NIZAM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/3680/2022</a>	SHILPI CHAKROBORTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
9	<a href="#">I.A.(CrI.)/973/2023</a> <b>in</b> <a href="#">CrI.A./284/2023</a>	SAHIDUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM

**WITH**  
[CrI.A./284/2023](#)

SAHIDUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR.

MRS S RAHANA  
MR. A M AHMED  
MR. A AHMED  
P. GHOSH

PP, ASSAM

10 [WP\(C\)/4348/2023](#)

SYEDA REMINA BEGUM @ REMINA  
BEGUM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. A R SIKDAR  
MR. S I TALUKDAR  
MR. M M ZAMAN  
MR S RAHMAN

GA, ASSAM  
SC, AG

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LEAVE NOTE OF ADVOCATES FOR 28/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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8)	MR. J P SHARMA	19-08-2024	To	15-09-2024
9)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
10)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
11)	MR. O P BHATI	23-08-2024	To	31-08-2024
12)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
13)	MR. D P BORAH	27-08-2024	To	31-08-2024
14)	MR A W AMAN	27-08-2024	To	28-08-2024
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16)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
17)	MR. S B PRASAD	29-08-2024	To	05-09-2024
18)	MR. R ALI	01-09-2024	To	10-09-2024
19)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
20)	MR. S P ROY	28-08-2024	To	28-08-2024



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BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./185/2019</a>	SRI BHASKAR PRATIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH
2	<a href="#">WP(C)/3528/2019</a>	BIPASHA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	GA, ASSAM
3	<b>WITH</b> <a href="#">WP(C)/6212/2018</a>	NITASHA DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
4	<a href="#">Review.Pet./27/2023</a>	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> NAZIB UDDIN LASKAR AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
5	<a href="#">WP(C)/5568/2023</a>	FORYOUR RESQUE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6)

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3745/2018</a>	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. K RAHMAN	SC, ELEM. EDU GA, ASSAM
2	<a href="#">WP(C)/3781/2018</a>	ARJUN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A K DAS MR. P MAHANTA MR. M J GOGOI	GA, ASSAM MR. A GANGULY (R7-R10) MR T CHHETRI (R7-R10) MR. J K DAS (R7-R10)
3	<a href="#">WP(C)/2/2019</a>	BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S BORPATRA GOHAIN MR. K K HANDIQUE MR. R D PHUKAN	SC, HIGHER EDU GA, ASSAM DR. P K GOSWAMI (R3, R6) SC, AG MR A BARMAN (R3, R6) MR. R K TALUKDAR
4	<a href="#">WP(C)/3320/2020</a>	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM MR J PAYENG (Resp. No. 5) SC. FOR MISSING AUTONOMOUS COUNCIL
5	<b>WITH</b> <a href="#">WP(C)/3429/2020</a>	M/S DEHING PART-I FISHERY CO-OP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK	GA, ASSAM
6	<a href="#">W.P.(Cri.)/30/2021</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
7	<a href="#">Review.Pet./68/2024</a>	UNION OF INDIA <b>Versus</b> SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
8	<a href="#">WP(C)/1335/2024</a>	RANJIT PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, FISHERY SC, M A C
9	<a href="#">WP(C)/1920/2024</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	

LATHRANG BORN BUAM  
**Versus**  
 UNION OF INDIA AND 23 ORS

MR. K N CHOUDHURY  
 MR. S P SHARMA  
 MR. S P SHARMA  
 MS U SHARMA  
 MR. A KASHYAP  
 MR. K AHMED

MR. SURAJIT DAS(R-6)  
 A W AMAN(R-6)  
 A W AMAN(R-6)  
 MS SURAYA RAHMAN (R-3,7)  
 MR SARFRAZ NAWAZ(R-6)  
 MR S A BARBHUYAN(R-6)  
 MR S A BARBHUYAN(R-6)  
 MR T R SEN(R-6)  
 MR T R SEN(R-6)  
 SAMIM RAHMAN(R-6)  
 SAMIM RAHMAN(R-6)  
 DY.S.G.I.

**WITH**  
[I.A.\(Civil\)/2528/2024](#)  
 in WP(C)/2697/2024

LATHRANG BORN BUAM  
**Versus**  
 UNION OF INDIA AND 23 ORS

MR. K N CHOUDHURY  
 MR. S P SHARMA  
 MR. S P SHARMA  
 MS U SHARMA  
 MR. K AHMED  
 MR. A KASHYAP

DY.S.G.I.

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